

OPEN COURT

CENTRAL ADMINISTRATIVE TRIBUNAL  
ALLAHABAD BENCH : ALLAHABAD

Civil Misc. Contempt Petition No. 111 of 2006.  
in  
ORIGINAL APPLICATION NO. 892 of 2001.

Allahabad, this the 28th day of February, 2008.

Hon'ble Mr. Justice Khem Karan, Vice-Chairman  
Hon'ble Mr. K.S. Menon, Member-A

Hari Narain Meena Son of Bodya Ram Meena,  
Resident of Quarter No. 72-B, Railway Colony,  
Mirzapur.

...Applicant.

(By Advocate : Shri A.K. Srivastava)

Versus

1. Navin Babu Gupta, Divisional Superintendent  
Engineer (Ist), Northern Railway, Allahabad.
2. Mohan Lal, Assistant Engineer, Northern Railway,  
Mirzapur.

...Respondents.

(By Advocate : Shri A.K. Pandey)

O R D E R

By Mr. Justice Khem Karan, V.C.:

Shri A.K. Pandey appearing for the respondents files  
compliance report. None appears for the applicant.  
According to Shri Pandey, payment of the back wages  
pursuant to the order of this Tribunal has been stayed by  
the Hon'ble High Court so that part has not been complied  
with but the applicant has been reinstated in the  
service, in compliance of the rest of the directions.  
None appears from the side of the applicant to dispute  
it. So, the contempt proceedings are dropped and notices  
issued to the respondents are discharged.

*Member-A*  
Member-A  
28/2/08

Vice-Chairman

*28/2/08*  
28/2/08

RKM/